

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 5

IA/4041/2020 C.P. (IB)/613(ND)2019

IN THE MATTER OF:

Nutrionex Manufacturers Limited ... Applicant/Petitioner

Vs

State Bank Of India And Ors. ... Respondent

Order under Section 7 of IBC.

Order delivered on 24.09.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant : Mr. Rahut Gupta, Adv.

For the SBI : Mr. Ankur Mittal, Mr. Karan Setiya, Adv.

ORDER

Matter be listed before the Special Bench comprising of Dr. Deepti Mukesh Member (Judicial), with Mr. Hemant Kumar Sarangi, Member (Technical) on 06.10.2020.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**